

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

Dr. Balram K. Gupta,
Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)

No. 276 /JR(S)/2014

Dated: Allahabad: August 13, 2014

Subject: Nomination for Programme Nos. P-839, P-841, P-843, P-844 and P-845 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prg.(2014-15)/1928 dated 01.07.2014 on the above noted subject, I am directed to say that the Court has been pleased to nominate the following officers to participate in the following Programmes which are as under:

Sl.No.	Name of the Programme	Name of Officers who are nominated for different training programmes S/Sri/Smt./Sushri/ Km.
1	P-839, National Conference of State Judicial Academies on Key Issues and Challenges in Judicial Education scheduled from 06.09.2014 to 07.09.2014 at NJA, Bhopal.	1. Ram Manohar Narayan Mishra, Additional Director, Institute of Judicial Training & Research, U.P, Lucknow
2	P-841, National Orientation Programme for Newly Appointed Civil Judges (Junior Division) from 12.09.2014 to 18.09.2014 at NJA, Bhopal.	1. Archana Rani, Civil Judge (Junior Division), Deoband (Saharanpur) 2. Farida Begum, Civil Judge (Junior Division), Bhadohi at Gyanpur 3. Kumar Gaurav, Civil Judge (Junior Division), Bareilly 4. Rashmi Singh, Civil Judge (Junior Division), Lucknow 5. Maan Vardhan, Civil Judge (Junior Division), Bhognipur (Ramabai Nagar/Kanpur Dehat) 6. Neeraj Kumar Garg, Civil Judge (Junior Division), Jyotiba Phule Nagar

3	P-843, National Conference of Judges of the District Judiciary on “Adjudication of Issues relating to women and children” scheduled from 12.09.2014 to 14.09.2014 at NJA, Bhopal.	1. Ashok Kumar Saxena, Secretary, Office of Lok Ayukta, Lucknow 2. Prasoon Kumar Katiyar, Chief Investigating Officer, Office of Lok Ayukta, Lucknow
4	P-844, National Conference of the Presiding Officers of the Courts under SC/ST (POA) Act scheduled from 19.09.2014 to 21.09.2014 at NJA, Bhopal.	1. Ram Krishna Shukla, Special Judge (SC/ST Act)/ Additional District & Sessions Judge, Agra 2. Rajani Singh, Special Judge (SC/ST Act)/ Additional District & Sessions Judge, Baghpat
5	P-845, National Conference of the Presiding Officers of CBI Courts scheduled from 19.09.2014 to 21.09.2014 at NJA, Bhopal	1. Atul Kumar Gupta, Special Judge (Anti-Corruption), CBI, Ghaziabad 2. Kuldeep Kumar-II, Special Judge (Anti-Corruption), CBI Court No. 1, Ghaziabad

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 276 (i)/JR(S)/2014 dated: August 13, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Agra, Baghpat, Bareilly, Bhadohi at Gyanpur, Ghaziabad, Jyotiba Phule Nagar, Lucknow, Ramabai Nagar/ Kanpur Dehat, and Saharanpur with the request to kindly inform the officer concerned accordingly.
3. Sri Ram Manohar Narayan Mishra, Additional Director, Institute of Judicial Training & Research, U.P., Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
4. Sri Ashok Kumar Saxena, Secretary, Office of Lok Ayukta, Lucknow with the request to kindly participate in the said training programme under intimation to the Court.
5. Sri Prasoon Kumar Katiyar, Chief Investigating Officer, Office of Lok Ayukta, Lucknow with the request to kindly participate in the said training Programme under intimation to the Court.
6. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)